

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 432 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

**NAME OF THE COMPANY: M/s. Miditech Pvt. Ltd. Vs. Canara Bank & Jupiter Capital Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 10 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): Mr. Sanjay Bhatt, Advocate

For the Respondent (s): Mr. Ravinder Ahuja, Divisional Manager, Canara Bank  
Ms. Shweta, Manager, Canara Bank

**ORDER**

One of the Financial Creditors is the Canara Bank. Mr. Ravinder Ahuja, Divisional Manager of Canara Bank is present in Court. Reply, if any, be filed.

To come up for further consideration on 10<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**